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L.Nayak vs.UOI

ORDERS SLNO.4
O.A.No.260/00838/14
Date-02.03.2016

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Mr.K.C.Kanungo, learned counsel for the applicant and Mr.J.K.Nayak, learned ACGSC on M.A.No.142/16 filed by the applicant seeking withdrawal of this O.A. The prayer is allowed. Accordingly, O.A. is disposed of as withdrawn. M.A.No.142/16 is thus disposed of.

Free copy of this order be made over to learned counsel for both the sides.


R.C. Misra
MEMBER(A)


(MEMBER(J))